# 7 NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

#### SINGLE MEMBER BENCH

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	2
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 302/07/HDB/2017
NAME OF THE COMPANY	VBC Industries Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	VBC Industries Limited
UNDER SECTION	7 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-le, SAJITH	Nolv	9908011292	dy
YASH VANOHAN	Adv	8985413951	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rahul Reddy	Advocate	seahulteddy 76@gmail.	on Dar Suddy

#### <u>ORDER</u>

Heard Mr. V.K. Sajit along with Mr. Yash Vardhan, learned counsel for the Petitioner and Mr. S. Rahul Reddy, learned counsel for the Respondent. The learned counsel for the Respondent takes notice for the Corporate Debtor and waives further notice and requested two weeks time to file his reply. Post the case on 13.02.2018. No further adjournment will be granted.

6.N

**MEMBER (Judl)**